

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Ms. Geeta Dhyani EC:31488930	JJA in Office Pool, Admn Branch-II (HQs), THC, Delhi.	Asstt. Ahlmad in the court of Sh. Dinesh Bhatt, District Judge (Commercial Court-01) (West), THC, Delhi.
2	Ms. Pinki EC:39464556	Asstt. Ahlmad in the court of Sh. Dinesh Bhatt, District Judge (Commercial Court-01) (West), THC, Delhi.	JJA in Office Pool, Admn Branch-II (HQs), THC <i>(on return from Maternity Leave)</i>
3	Sh. Gopal Singh EC:34415022	JJA in Office Pool, Admn Branch-II (HQs), THC, Delhi	Asstt. Ahlmad in the court of Sh. Robinjeet Singh, MM (NI Act-04) (Central), THC, Delhi.
4	Ms. Shreya Singh EC:64908405	Asstt. Ahlmad in the court of Sh. Robinjeet Singh, MM (NI Act-04) (Central), THC, Delhi.	JJA in Office Pool, Admn Branch-II (HQs), THC, Delhi
5	Sh. Vikas Kumar EC:12097	JA attached with Ms. Anju Bajaj Chandna, <i>the then</i> Registrar, Hon'ble Supreme Court of India, New Delhi.	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
6	Sh. Jitender EC:90220467	Asst Ahlmad in the Court of Ms. Moksha Bains, MM(NI Act-05), South-East, Saket Courts, New Delhi	JJA in Office Pool, Admn. Branch (North), Rohini Courts, Delhi.
7	Sh. Mukesh Kumar EC:80084206	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Asst. Ahlmad in the Court of Ms. Moksha Bains, MM(NI Act-05) (South-East), Saket Courts
8	Sh. Sanjay Kumar Syal EC:13144	Reader in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act)CBI-06, RACC, ND.	SJA in Office Pool, Admn. Branch (North), Rohini Courts, Delhi.
9	Sh. Amit Kumar Tanwar EC:12675	SJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Reader in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI-06, RACC, New Delhi.
10	Sh. Sandeep Kumar EC:98167702	JJA in Office Pool, Admn Branch-II (HQs), THC, Delhi.	Asstt. Ahlmad in the court of Sh. Paramjit Singh, District Judge (Commercial Court-06) (C), THC, Delhi.
11	Sh. Vijay Singh EC:59109756	Asstt. Ahlmad in the court of Sh. Paramjit Singh, District Judge (Commercial Court-06) (Central), THC, Delhi.	Asstt. Ahlmad in the court of Sh. Siddhartha Malik, CMM (Central), THC, Delhi.
12	Sh. Gurmeet Singh Sandhu EC:75907765	Ahlmad in the court of Ms. Shunali Gupta, Judge Family Court-02 (South), Saket Courts, New Delhi. <i>(on diverted capacity)</i>	Ahlmad in the court of Sh. Ajay Garg, ADJ-01 (East), KKD, Delhi.
13	Sh. Ashok Kumar Upadhyay EC:37501863	Ahlmad in the court of Sh. Ajay Garg, ADJ-01 (East), KKD, Delhi.	Ahlmad in the court of Ms. Shunali Gupta, Judge Family Court-02 (South), Saket Courts, New Delhi. <i>(on diverted capacity)</i>
14	Sh. Kapil Nagar EC:11780831	Ahlmad in the court of Sh. Anurag Thakur, ACMM Spl. Acts (Central), THC, Delhi.	Ahlmad in the court of Sh. Joginder Prakash Nahar, POLC-09, RACC, New Delhi.

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S. No.	Name & EC	From	To
15	Sh. Sunil Kumar EC:10101313	Ahlmad in the court of Sh. Joginder Prakash Nahar, POLC-09, RACC, New Delhi.	Ahlmad in the court of Sh. Anurag Thakur, ACMM Spl. Acts (Central), THC, Delhi.
16	Sh. Mahesh Chand EC:12615	Reader in the court of Ms. Reetika Jain, MM (Mahila Court-03) (Central), THC, Delhi.	Reader in the court of Ms. Neha Sharma, Civil Judge – 01 (South), Saket Courts, New Delhi.
17	Sh. Navrattan Pal Tanwar EC:76347234	Reader in the court of Ms. Neha Sharma, Civil Judge – 01 (South), Saket Courts, New Delhi.	Reader in the court of Ms. Reetika Jain, MM (Mahila Court-03) (Central), THC, Delhi.
18	Sh. Prashant Kumar EC:13045	JA in Office Pool, Admn. Branch-II (HQs), THC	JA in Mediation Centre (South), Saket Courts, New Delhi
19	Sh. Ashok Chandra Dhyani EC:10754312	Ahlmad in the court of Sh. Pritam Singh, Judge Family Court-01 (South), Saket Courts, New Delhi (<i>on diverted capacity</i>)	JA in the Personal Office of Ms. Shalinder Kaur, Principal District & Sessions Judge (Shahdara), KKD, Delhi.
20	Sh. C.P. Silwal EC:67500579	JA in Copying Agency (East), KKD, Delhi.	Ahlmad in the court of Sh. Pritam Singh, Judge Family Court-01 (South), Saket Courts, New Delhi (<i>on diverted capacity</i>)

Note: (a) Sh. Ashok Kumar Sharma, SJA (EC:13392) posted in the RTI Cell (Central), THC, Delhi is hereby designated as APIO (Central), THC, Delhi in terms of Section 5 (1) & (2) of RTI Act, 2005 r/w Rules 2 (F) & (G) of Delhi District Courts (Right to Information) Rules, 2008 in addition to the work already assigned to him in RTI Branch (Central), THC, Delhi.

(b) Transfer order No.77573-648/P&T/Admn.-II/HQs/Delhi/2022 dated 10.10.2022 in respect of Ms. Heena Arora, JJA is hereby cancelled and she is directed to report in Office Pool, Admn. Branch-II (HQs), THC, Delhi on return from Maternity Leave.

(c) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
05:45 PM
15.11.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 85458-590 P&T/Admn.-II/HQs/Delhi/2022

Dated, Delhi the 15 NOV 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges of the concerned Districts in Delhi/N.D.
2. Ld. Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. Ld. Officers/Officer-in-charges concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branch concerned for further necessary action, as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
8. The Officials concerned for compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi